

**W.P.(C)**

**Token Number- 2768/2020**

**S.J.**

**Caveat Clear**

**Bipin Kumar Tiwary**

**Petitioner**

**Versus**

**Zila Parishad, Dhanbad & others**

**Respondents**

**C.F.S.**

**Petition:- Rs. 250/-**

**Affidavit: Rs. 5/- + Rs. 15/-**

**Vakalatnama: Rs. 15/- + Rs.15/-**

**Defects if any --**

1. Copy may be served to the respondent No. 1 to 3.
2. Page no. 42 to 47 and 49 to 51 are faint. T/c may be given.
3. All annexures may be certified to be true copies.
4. Date ( 23.02.2017) mentioned in para 1, prayer portion and synopsis and date (23.02.2016) at para 20 may be verified or written as per Ann-2.
5. Statement made at para 2 of petition appears to be incomplete.
6. It appears that Vakalatnama has been executed after date of Affidavit. It may be verified.

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